

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.28/(MAH)/2016
CA. No.

CORAM:

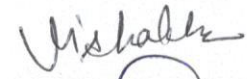
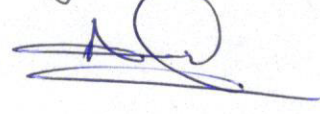
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: Mr. Uday Kahre & Ors.
V/s.
M/s. Nashik Diocesan Trust Association Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	AKSHAY BIRANI	ADVOCATE	
2	Shubhendra Chakrabarti ofw Ranjesh Kharapustas	Advocate for R 1 & 2	
3.	Vishakha Phadke	R 13	
47	Adv. Anel Shind	R - 14	

ORDER

C.P. No. 28/241-242/NCLT/MB/MAH/2016

1. Ld. Representatives for both the sides are present. Copy of reply of R-1 & 2 to be given today to R-14 as informed in the Court. R-14 has stated that the reply to the Petition is filed and copy of the said Reply is given to other side.
2. Ld. Representative for Petitioner seeking time to file rejoinder, however, certain documents are awaited. It is hereby directed to complete the pleadings by 08.02.2017 and matter thereafter shall be enlisted for hearing on 22.02.2017.

Dated: 11th January, 2017.

Sd/-
M. K. SHRAWAT
Member (Judicial)